

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2852
ANSWERED ON:11.08.2003
UPGRADATION OF BELLARY AIRPORT
KOLUR BASAVANAGOUD

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Indian Airlines or private airlines are operating air services to Bellary in Karnataka;
- (b) if not, the reasons therefor;
- (c) whether the Government have taken up upgradation work at the Bellary Airport; and
- (d) if so, the estimated amount for making the airport operational along with the amount spent thereon during 2002-03 and earmarked for 2003-04?

Answer

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI RAJIV PRATAP RUDY)

- (a) and (b): No, Sir. Government has laid down Route Dispersal Guidelines with a view to achieve better regulation of air transport services taking into account the need for air transport services of different regions of the country. It is, however, up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability subject to compliance of route dispersal guidelines issued by Government.
- (c): Airport at Bellary belongs to State Government. Airports Authority is not aware of any upgradation work taken up by State Government.
- (d): Does not arise.